Declaration of Assets and Liabilities

Year 2022

I, Azad Kumar son of Late Hari Narayan Sah,aged 55 years belonging to Biha Vidhan Sabha Sachiwalaya service and presently working as Senior Reporter giv here in below the details of the assets (Immovable, Movable, Bank Balance, etc.) myself, my spouse and dependants*:

A. <u>Details of movable assets</u>
(Assets in joints name indicating the extent of joint ownership will also have to be given)

| Sr.No. | Description | self | Spouse Name(s): Jyoti Kumari | Dependent Ankita Raj | Son Amit Kumar (Employed) |
|--------|--|--|---|-------------------------|---------------------------------|
| (i) | Cash | 40,000/- | 20,000/- | Nil | 1000 |
| (2) | Deposits in Banks, Financial Institutions And non- banking Financial Companies | 3,51,076/- (Saving Account) SBI RD-5,000/-P.M. (SBI) | Post Office RD-5,100/-P.M. | Nil | |
| (iii) | Bonds, Debentures and Shares in companies | Nil | NiI | Nil | |
| (iv) | Other Financial institutions, NSS, Postal Savings, LIC Policies, etc. | LIC Premium 2192/-Yearly Lic Pension scheme 10000/-Yearly | Nil | Nil | |
| (v) | Motor Vehicles (details of make etc.) | Honda Scooty-one BR-01CA-7 5 84 Car-Hyundai i10magana BR-01BQ6163 | -NIL- | Nil | |
| (vi) | Jwellery (give details weight and value) | Gold 30 gm Value 1,45,000/- | Gold-100 Silver- 400 gm Value-5,00.000/- (Aprox) | Nil | |

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| (vii) | Other assets, such as values of claims/interests | -NIL- | | -NIL- | | |
|-------|--|-------|--|-------|--|--|
|-------|--|-------|--|-------|--|--|

Note: Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint wonership will also have to be indicated]

| Sr. No. | Desciption | Self | Spouse Name Jyoti Kumri | Dependent Ankita Raj | Son Amit Kumar (employed) | Ex Spouse name Late Anita Gupta |
|------------|--|------|----------------------------|-------------------------|---------------------------------|---|
| (i) | Agricultural Land - location(s) - Survey number(s) -Extent (Total measurement) -Current market value | Nil | Nil | Nil | Nil | Nil |
| (ii) | (i) Non-Agricultural Landlocation(s)Survey number(s) | Nil | | | Nil | तेजप्रताप नगर,अनिसाबाद पटना अन्तर्गत प्लौट नं0 1041 खाता नं0 149 |
| | -Extent (Total measurement) -Current market value | | Nil | Nil | 90 g | रकवा 2000वर्गफीट भैल्यू 70,00000/- (लगभग) |
| (iii | Buildings (Commercial and residential) - location(s) - Survey / door number(s) -Extent (Total measurement) -Current market value | Nil | Nil | Nil | Nil | Nil |
| (iv | Houses/Apartments, | Nil | Nil | Nil | Nil | |

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| | etc location(s) - Survey/door number(s) -Extent (Total measurement) -Current market value | -NIL- | -NIL- | Nil | Nil | |
|-----|---|-------|-------|-----|-----|--|
| (v) | Other (such as interest in property) | -NIL- | -NIL- | Nil | Nil | |

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues [Note: Please give separate details for each item.)

| Sr. | Description | Name & address of Bank Financial Institutions (s) / Department (s) | Amount outstanding as on15/02/2022 |
|-----|---|--|------------------------------------|
| (a) | (i) Loans from Banks | 90,00000/- (Joint Housing Loan with son) | 89,16,351/- |
| | (ii)Loans from financial institutions | -SBI- | |
| | (iii) Government Dues :(a) dues to departments | -NIL- | |
| | dealing with government accommodation | | |
| | (b) dues to departments dealing with supply of water. | -NIL- | |
| | (c) dues to departments dealing with supply of electricity | -NIL- | |

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| | (d) dues to departments dealing with telephones | -NIL- | |
|-----|--|--|--|
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | -NIL- | |
| | (f) Other dues, in any | -NIL- | |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give a also permanent Account Number (PAN)] | A.Y 2021-22 Total Tax Credit- 3,13,822/- PAN No-AEYPK5375A | |
| | (ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax Return filed.] | NIL | |
| | (iii) Sales Tax [Only in case of property business | -NIL- | |
| | (iv) Property Tax | | |

C. Personal Details

GPF/CPF/PRAN No. :-

PTS/BLA-369

Gender

:-(M/F)

M

Date of Birth

(DD/MM/YYYY)

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| Class/Group | :- | (A/B/C) |
|-----------------|--------|---|
| | | A |
| Cadre | :- | Bihar Vidhan Sabha Sachiwalaya Service |
| Home District | :- | (Full name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc. |
| I hereby de | eclare | Patna that the above details are true to the best of my knowledge and belief. |
| Thereby us | | Signature Azed Kumar |
| Place: PAT | NA | Name of Employee - Azad Kumar |
| Place :l.i.i.i. | | Designation - Senior Reporter |
| Date: 15-0 | 2-8 | Department -Bihar Vidhan Sabha Sachiwalaya |
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